### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 3752 TO BE ANSWERED ON 11<sup>TH</sup> AUGUST, 2023

#### PHARMACOVIGILANCE PROGRAMME OF INDIA (PvPI)

#### 3752: SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any proposal to set up Pharmacovigilance Programme of India (PvPI) centres for monitoring drug side effects, toxicity, adverse drug effect and safety of medicine and medical devices in the country;
- (b) if so, the details thereof along with the number of centres proposed to be established for such programme, State/UT-wise;
- (c) whether the Government has identified sites/ locations for setting up of such centres in the country; and
- (d) if so, the details thereof, location-wise?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): The Government has already operationalized the Pharmacovigilance Programme of India (PvPI) in the Country. Indian Pharmacopoeia Commission (IPC), Ghaziabad, an Autonomous Body of Ministry of Health and Family Welfare (MoHFW) functioning as National Coordination Centre (NCC) for the Programme collects, collates, analyses and monitors the data of Adverse Drug Reactions as well as Medical Device Adverse Events arrising out with the use of drugs/medical devices across the country. As on date, there are 760 Adverse Drug Reaction Monitoring Centres (AMCs) for monitoring adverse effects of drugs and 387 Medical Device Monitoring Centres (MDMCs) for monitoring adverse events developed with the use of medical devices, in the country. The list of 760 AMCs and 387 MDMCs is available on IPC website at <a href="https://www.ipc.gov.in">www.ipc.gov.in</a>

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